

## Declaration of Assets and Liabilities

Year....2021-22.....

I,...**RATAN KUMAR RATAN**,... son of .. **Jitendra Prasad Singh**, aged **39** yrs,

belonging to..... **Bihar legislative Assembly, Patna**..... service and presently working

as .....**Junior Clerk**..... , **Bihar Legislative Assembly, Patna** give herein below the

details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and

dependants\*:

### **A. Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
			Ruchi kumar	Lakshya	NIL	NIL
(i)	Cash	10,000=00	15,000/-	-	-	-
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	S.B.I Saving A/C Rs. 1,16,000/- BOI - 23,600/-	-	-	-	-
(iii)	Bonds, Debentures and Shares in companies	Sahara India-53,400/-	-	-	-	-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC Policy - 3,00,000/- 1,225/- monthly	LIC Policy - 2,50,000/- 13,142/- yearly	-	-	-
(v)	Motor Vehicles (details of make, etc.)	Splander +	-	-	-	-
(vi)	Jewellery (give details of weight and value)	20 gm Gold	50 gm Gold 100 gm Silver	10 gm gold	-	-
(vii)	Other assets, such as values of claims / interests	-	-	-	-	-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	-	Thana No-493 khata-279 khesra-1679 Rakwa-6.25 Disimal Rs-1,68,000/-	-	-	-
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(v)	Others (such as interest in property)	-	-	-	-	-

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 15-11-2021
(a)	(i) Loans from Banks	SBI BVM Branch Patna	6,00,000/-
	(ii) Loans from financial institutions	-	-
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation	-	-
	(b) dues to departments dealing with supply of water	-	-
	(c) dues to departments dealing with supply of electricity	-	-
	(d) dues to departments dealing with telephones	-	-
	(e) dues to departments dealing with government transport	-	-



	(including aircraft and helicopters)		
	(f) Other dues, if any	-	-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN No - BJKPR9948G	-
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	-	-
	(iii) Sales Tax [Only in case of proprietary business]	-	-
	(iv) Property Tax	-	-

**C. Personal Detail**

GPF/CPF/PRAN No. :- PTS/BLA-1189

Gender :- M (M/F)

Date of Birth :- 0 1 0 3 1 9 8 2 (DD/MM/YY)

Class/Group :- C (A/B/C)

Cader :- Bihar Legislative Assembly, Junior clerk  
(Full Name e.g. B.A.S.-Bihar Administrative Service,  
B.S.S.- Bihar Secretariat Service etc.)

Home District :- BHAGALPUR

**I hereby declare that the above details are true to the best of my knowledge and belief.**

Place:.....Patna.....  
Date:..14.02.2022

Signature .....*रतन कुमार रतन*.....  
Name of Employee:..RATAN KUMAR RATAN  
Designation:.....JUNIOR CLERK.....  
Department:.....Bihar Vidhan Sabha, Patna

**Note:** Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.